

Sr. No.	Court	District	Case No.	Petitioner Name	Respondent Name	VS Advocate	Date of Registration	Whether Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Urgent Decision	Date of Disposal	Days for Disposal (Contested Settled)	Date of execution /of decree	Number of days execution of decree from date decision	of Act for Section of
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS(COMM HOUSING DEVELOPMNT)/725/2019	FINANCE CORP LTD. VS MANOJ KUMAR GOEL	SH. AJAY SAROYA	24-08-2018	-	28-01-2021	889	DECREED	-	-	U/S 74	
			ARB TN/5761/2018	ICEBERG FOOD LIMITED Vs CLOSUE SYSTEMS INTERNATIONAL	SH. SUMESH DHAWAN	12-10-2018	-	22-01-2021	834	PETITION DISMISSED	-	-	U/S 34	
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP-(T)COMM L-7 / 2019	MUKUND KUMAR CHANDAN & ANR. VS. L & T HOUSING FINANCE LTD. & ANR.	SH. ALOK TRIPATHI	23.08.2019	NA	23.01.2021	520	DISMISSED	NA	NA	U/S - 14 & 15 OF ARBITRATION AND CONCILIATION ACT	
			ARB TN-1689 /2018	UNION OF INDIA VS. V. K. SUPREME CONSULTANTS PV.T LTD.	SH. SHAMIM A. KHAN	15.05.2018	NA	14.01.2021	976	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT	
			OMP-COMML-37 / 2018	M/S. CREAT ED PVT. LTD. VS. POONAM MITTAL & ANR.	SH. ASHWANI	03-12-2018	NA	16.01.2021	776	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT	

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			ARBTN-1607/2018	RAJAN KUMAR ANAND & ANR. VS. KARVY FINANCIAL SERVICES LTD. AND ANR.	SH. SOMESH GANDHI	09.05.2018	NA		29.01.2021	997	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/182/2019	M/S VARINDER KUMAR BANSAL Vs UNION OF INDIA	S W HAIDER	03-10-2019	NA		16-01-2021	471	DISMISSED	NA	NA	Arbitration & Conciliation Act.
ARB TN/145/2020			KARAMCHARI SAHKARI AWAS SAMITI LTD Vs PHOTO DEVELOPERS PVT LTD AND ORS	RAVI RANJAN	05-03-2020	NA		16-01-2021	317	DISMISSED	NA	NA	Arbitration & Conciliation Act.	
ARB TN/5304/2018			AKP ASSOCIATES Vs HINDALTYABJI	SATYA SAHRAWAT	24-09-2018	NA		19-01-2021	848	SET ASIDE	NA	NA	Arbitration & Conciliation Act.	
OMP (COMM.)/87/2019			UNION OF INDIA Vs M/S BANSAL CONSTRUCTION CO	V K RAI	13-05-2019	NA		19-01-2021	617	DISPOSED/MODIFIED	NA	NA	Arbitration & Conciliation Act.	
OMP (COMM.)/96/2019			PRADEEP CONSTRUCTION CO. Vs UNION OF INDIA	VINOD S W KAIDER	27-05-2019	NA		22-01-2021	606	DISPOSED/MODIFIED	NA	NA	Arbitration & Conciliation Act.	

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12	SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL											
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	OMP(CO MM)/16/20	OK PLAY AUTO PVT LTD VS INDIAN COMMERCE AND INDUSTRIES CO PVT LTD	SH. ANIRUDH WADHWA	19/03/20	NO		08/01/21	296	CONTESTED	NA	NA	PETITION U/S 34 OF ARB AND
CS(COMM)/202/20			RAJINDER RAI VS. RITIKA ARORA	SH. SHIV CHOPRA	30/07/20	NO		15/01/21	170	CONTESTED	15/01/21	NA	COUNTER CLAIM FOR REC OF	
CS(COMM)/276/19			AGAMJIV SINGH VS. M/S MIDAS INFRATRADE OLTD	SH. AMIT SETHI	19/09/19	NO		16/01/21	486	CONTESTED	16/01/21	NA	SUIT FOR RECOVERY	
CS(COMM)/188/19			M/S ZEN SAYA CONSTRUCTIONS VS. THE EXECUTIVE ENGINEER (BUILDING DIVISION)	SH. A.K. TRIVEDI	29/07/19	NSR FILED		25/01/21	547	CONTESTED	25/01/21	NA	SUIT FOR RECOVERY	
OMP(CO MM)/7/			NATIONAL INSTITUTE OF TUBERCULOSIS AND RESPIRATORY DISEASES VS. AIR LIQUIDE MEDICAL SYSTEMS PVT LTD	M/S SIKRI & COY	14/05/19	NO		28/01/21	626	CONTESTED	NA	NA	PETITION U/S 34 OF ARB AND CONC ACT 1996	
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL											
15	Ms. Raj Rani Mitra, District Judge (Commercial)-02	SOUTH-EAST	NIL											
16	SH. SANJAY SHARMA-I	EAST	138/2019	Devika Garments vs Kushmanda Overseas & Anr.	B.K. Pandey	13-08-2018	No		28-01-2021	895	Contested	-	-	Suti for recovery
17	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court), North East, KKD, Delhi/	NORTH EAST	NIL											
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL											
19	MS. SUKHVINDER KAUR	Shahdara	NIL											

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20	Sh. Vinod Kumar, Ld. DJ (C.C.)	NORTH-WEST												
			NIL											
21	MS. BARKHA GUPTA, DJ(COMM)	North												
			NIL											
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	OMP (COMM) 08/2020	SONAL TIWARI VS KOTAK MAHINDRA PRIME LTD.	SH. L.S. GAUTAM	19.11.2018	NO	28.01.2020	452		CONTESTED	NIL	NIL	34 ARBITRATION & CONCILIATION